

BUSINESS ADVISORY COMMITTEE

(Fifteenth Lok Sabha)

EIGHTEENTH REPORT

(Presented on 5.8.2010)

The Business Advisory Committee held a sitting on Wednesday, the 4th August, 2010.

2. The Committee recommend the allocation of time to the following items of business as shown against each:-

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| (1) Discussion and Voting on First Supplementary Demands for Grants (General) for 2010-11. | 3 hours |
| (2) Discussion and Voting on Supplementary Demands for Grants (Jharkhand) for the year 2010-11. | 1 hour |
| (3) The Jharkhand Panchayati Raj (Amendment) Bill, 2010 – To replace the Jharkhand Panchayati Raj (Amendment) Ordinance, 2010 promulgated by the Governor of Jharkhand.
<i>(Consideration and passing)</i> | 1 hour |
| (4) Discussion and Voting on Supplementary Demands for Grants (Railways) for 2010-11. | 2 hours |
| (5) The Industrial Disputes (Amendment) Bill, 2010, as passed by Rajya Sabha.
<i>(Consideration and passing)</i> | 2 hours |

Contd...2/-

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| (6) The Foreign Trade (Development and Regulation) Amendment Bill, 2009, after it has been passed by Rajya Sabha.
<i>(Consideration and passing)</i> | } | 2 hours |
| (7) The New Delhi Municipal Council (Amendment) Bill, 2010.
<i>(Consideration and passing)</i> | } | 1 hour |

NEW DELHI;
4th August, 2010
Sravana 13, 1932 (Saka)

MEIRA KUMAR (Smt.)
Chairperson,
Business Advisory Committee.